

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 444 of 2019

Md. Ilyas Hussain @ Md. Iliyas Hussain ... Appellant

Versus

The Union of India through CBI ... Respondent

With

Cr. Appeal (SJ) No. 364 of 2019

With

Cr. Appeal (SJ) No. 457 of 2019

With

Cr. Appeal (SJ) No. 469 of 2019

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant

: Mr. Hardeo Pd. Singh, Adv.

For the CBI

: Mrs. Neetu Sinha, Adv.

10 / 25.06.2020

Heard the parties through Video Conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List these appeals after four weeks for 'final hearing'.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-